

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 1415 of 2019

In the matter of:

Narayan Singh Pathania

....Appellant

Vs.

Valuelabs LLP & Anr.

....Respondents

Present:

Appellant: Mr. Abhijeet Sinha, Ms. Srishti Khare and Mr. Aditya, Advocates.

Respondents: Mr. Ankur Goel and Mr. Saket Singh, Advocates.

ORDER

04.03.2020: At request of both the sides, the matter is adjourned to **30th March, 2020** for hearing.

Till then, Interim Orders passed earlier shall continue.

[Justice Venugopal M.]
Member (Judicial)

[V.P. Singh]
Member (Technical)

[Alok Srivastava]
Member (Technical)

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